Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 110 066.

Dated: 06.02.2018

NOTICE

On 6.2.2018 the Single Member cases shall be taken up by Hon"ble Shri Ashok Jindal, Member (J) after the Division Bench matters are over.

By order

(A.Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs /Notice Board/Website/Guard File/Office Copy.